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## Notice

By virtue of an affidavit sworn before **Notary Public Bhubaneswar** on Dated **15th May 2024**, I, **Mr. Chandan Kumar Dash**, Address At: **Musagadia, Po: Pruthunathpur, Via: Manatri, Ps: Badasahi, Dist: Mayurbhanj, Odisha** have changed my **Son's** name from "**Divyanshu Sekhar Dash**" to "**Devansh Dash**". Henceforth, **He** shall be known as "**Devansh Dash**" for all purposes.

**Chandan Kumar Dash**